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22.11.2020 (11)

Applicant by shri S. Natarajan.
Respondents by shri B. Ranganathan for
shri J. P. Deodhar.

When this OA. Came up for final
hearing, the learned Counsel for the
applicant submitted that he is withdraw-
ing the OA. The ^{other} side has no objection.
OA. is dismissed as withdrawn. No order
as to costs.

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for 23/11

for
(Smt. S. Shastri)
MCA)

Refused
(B. S. Tai Rajamashwari)
M(J)

Order/Judgement despatched
to App. respondent (s)
on 22/11/20

Se

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TJB

22/11/20

(Smt. S. Shastri)
MCA)

22/11/20
(B. S. Jai Prakash Mehar)
M(J)

Order/Judgment despatched
to Appellant/Respondent(s)
on 22/11/20